

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated 28th September, 2026

No.HCM.II/106/2026-Estt/21: The Hon'ble the Chief Justice, High Court of Meghalaya is pleased to constitute a Committee comprising the following members for working out the modalities of setting up of Family Court(s) in Meghalaya:

1.	Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya.	Chairman
2.	Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya.	Member
3.	Registrar (Judicial Service), High Court of Meghalaya.	Member-Secretary
4.	Secretary to the Govt. of Meghalaya, Law Department.	Member
5.	Secretary to the Govt. of Meghalaya, Finance Department.	Member
6.	Chief Engineer, PWD(Bldgs.), Meghalaya.	Member

REGISTRAR GENERAL

Memo No.HCM.II/106/2026-Estt/21-A Dated Shillong the 28th September,2026

Copy to: -

1. The Registrar and Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
7. The Chief engineer PWD(Bldgs.), Meghalaya, Shillong for favour of kind information.
8. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
9. Office File.

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28/9/26



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